

From:

Ram Sharma

Registrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/1/2024-25/Apptt.
Letter No. _____/Apptt.
Dated: _____

To

All the Principal District & Sessions Judges of the State of Jharkhand
including the Judicial Commissioner, Ranchi.

Subject:- Regarding nomination of all the Judicial Officers of the cadre of **District Judge** for attending Online **CIS Hands-on Training with eCourts Programme for District & Additional Sessions Judges (ECT_16_2024) of Jharkhand Judiciary at district headquarters on 21st December, 2024 at 04:35 P.M.**

Sir,

I am directed to inform that the Court has been pleased to nominate all the Judicial Officers of the cadre of **District Judge** (except those officers, who have already been granted Earned Leave/ Commuted Leave/ Maternity Leave/ Paternity Leave/ Child Care Leave) for attending Online **CIS Hands-on Training with eCourts Programme for District & Additional Sessions Judges (ECT_16_2024) of Jharkhand Judiciary at district headquarters on 21st December, 2024 at 04:35 P.M.**

Link for the training will be sent to the concerned Principal District & Sessions Judge and the Judicial Commissioner, Ranchi later on.

The protocol of connectivity in the said training is given below as mentioned :-

- (i) The officers must use their laptops and earphones provided by the e-committee to avoid sound echo.
- (ii) Officers should Login by 04:45 P.M. Beyond this time, login would not be allowed.
- (iii) For CIS Hands-on Training Programme officers shall login through their laptops in their respective court rooms while opening CIS page on their monitor on dais.
- (iv) Participants are requested to keep themselves on mute during the entire session and further use chat box for raising queries.
- (v) Video shall be kept on throughout the sessions.

You are, therefore, requested to direct the officers concerned posted at your Judgeship to attend the aforesaid online training programme.

This is for your information and needful.

Yours sincerely,

Sd/- Ram Sharma

Registrar (Administration)

Memo No. 5686 /Apptt.

Dated, Ranchi, the 30/11/2024

Copy forwarded to the Director I/c, Judicial Academy Jharkhand, Ranchi for information and needful with reference to letter bearing No. 1126/JAJ dated 25.10.2024 of the Academy/ the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


30.11.24
Registrar (Administration)